

**FORM A
PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]
**FOR THE ATTENTION OF THE STAKEHOLDERS OF
WEATHERNEWS INDIA PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	WEATHERNEWS INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	16 th May, 2007
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, MUMBAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U93090MH2007FTC170861
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	E/101, Silver Tower, Samta Nagar Raod, Thakur Complex, Kandivali East, Mumbai, MH 400 101, India
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25 th March, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: SUDHA P. NAVANDAR ADDRESS: D-519/520, NEELKANTH BUSINESS PARK, NATHANI ROAD, VIDHYAVIHAR WEST, MUMBAI - 400 086 EMAIL: sudha@prnco.in TELEPHONE: 022-2511 0567 REGN NO.: IBBI/IPA-001/IP-P00451/2017-18/10794
8.	LAST DATE OF SUBMISSION OF CLAIMS	23 rd April, 2021

Notice is hereby given that the **Weathernews India Private Limited** has commenced voluntary liquidation on 25/03/2021.

The stakeholders of **Weathernews India Private Limited** are hereby called upon to submit a proof of their claims, on or before 23rd April, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims by in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 26th March, 2021
Place : MUMBAI

